

Loan/assistance to private builders project by HUDCO

2029. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) to how many Private Builders, Housing and Urban Development Corporation has given loan assistance during the last three years; and

(b) what are the names of the Builders, the amount of loan for each of them?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Nil.

(b) Does not arise.

Garages in R. K. Puram, sectors VIII and XII

2030. SHRI KRISHNA CHANDRA PANDEY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether he is aware that allottees of Government flats in Sectors VIII and XII, R. K. Puram, New Delhi have let out their scooter garages on a mass scale;

(b) whether such misuse of garages is permissible, if not the action Government propose to take to stop this and invoke the penal provisions against the defaulters;

(c) whether it is a fact that in the absence of any lavatories or bath rooms available for the dwellers of these scooter garages, constant nuisance is being caused to other residents of the colony; and

(d) if so, action proposed to be taken to set matters right and remove this nuisance once for all?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN

SINGH): (a) Some complaints of subletting of scooter garages in Sectors VIII and IX Rama Krishna Puram have been received.

(b) to (d). Subletting of garages and its use as dwelling units is not permitted as it violates the allotment rules. Defaulting allottees have been issued show cause notices why the allotments should not be cancelled.

Development of Infrastructure facilities for small fishing harbours

2031. SHRI A. A. RAHIM: Will the Minister of AGRICULTURE be pleased to state:

(a) is there any proposal to develop infrastructure facilities for the small fishing harbours; and

(b) Kerala being an important coastal state with highest sea food exports, what steps are being taken to develop fishing ports so that fishing boats can be taken to sea during monsoon periods?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMLA KUMARI): (a) Yes, Sir. Under the existing scheme 50 per cent assistance from Government of India is available for development of fishing harbours/landing and berthing facilities. Such projects normally include infrastructure facilities.

(b) Fishing ports are provided under three broad categories basically to provide shelter to the fishing boats. They also enable hygienic handling of fish, for supply of essential requisites like fuel, water and ice etc.

The fishing ports already sanctioned in Kerala by the Government of India are as follows:

I—Major Port

1. Cochin

II—Minor Ports

1. Vizhinjam (Stage I).

2. Cannanore

III—Landing and berthing facilities for small crafts (basic facilities)

1. Ponnani
2. Ballapatnam.
3. Kasargode
4. Beypore

Recently (in July 1981) two more projects, namely, Neeleshawaram and Munnakkadavu have also been approved.

खाली सरकारी आवास

2032. श्री राम लाल राही : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में पहली जुलाई, 1980 से अब तक रक्षा विभाग को दिये गये मकानों सहित कितने सरकारी क्वार्टर खाली पड़े हैं और इसके परिणामस्वरूप कितने राजस्व की हानि हुई है ;

(ख) इन क्वार्टरों के आवंटन के लिये कितने अभ्यावेदन प्राप्त हुए हैं और इन पर क्या कार्यवाही की गई है ; और

(ग) केन्द्रीय सरकार के कितने क्वार्टर उप-किराये पर दिये हुये हैं और क्या उनके विभाग में उप-किराये की उचित अनुमति दी है और इस पर सरकार को कितनी अधिक धनराशि प्राप्त हुई है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) :

(क) शून्य

(ख) आवंटन वर्ष के आरम्भ में मंगाये गये आवेदन पत्रों के अनुसार वरिष्ठता के आधार पर आवंटन किया जाता है ।

(ग) सरकारी कर्मचारियों को क्वार्टरों को उप-किराये पर देने की अनुमति नहीं है अतः उप-किराए की अनुमति देने का प्रश्न ही नहीं उठता ।

Construction of houses for Harijans State-wise

2033. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of houses constructed for Harijans and handed over to them in all the states, state-wise, during the last two years;

(b) whether the target of construction of houses of Harijans has been fully achieved; and

(c) if not, the reasons therefor?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c). The information is being collected from the State Governments and will be laid on the Table of the Sabha.

Purchase of H.A.L. Air Craft

2034. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have decided to purchase eight fixed Wing aircraft manufactured by Hindustan Aeronautics Limited, Kanpur;

(b) if so, the cost of each aircraft and when these aircrafts are likely to be delivered;

(c) what are the names of the States to whom these aircrafts are likely to be allotted;

(d) whether H.A.L. has made any improvement in the aircrafts, if so,